

অসম



ৰাজপত্ৰ

# The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত-কর্তৃক দ্বাৰা প্ৰকাশিত

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**GOVERNMENT OF ASSAM**

**ORDERS BY THE GOVERNOR**

**LEGISLATIVE DEPARTMENT**

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**NOTIFICATION**

The 31st March 1978

No. LGL. 66/78/4.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

## ASSAM ACT II OF 1978

(Received the assent of the Governor on the 30th March 1978.)

THE ASSAM APPROPRIATION (VOTE ON ACCOUNT)  
ACT, 1978**An  
Act***to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the services of a part of the financial year ending on the thirty-first day of March, 1979.*

Be it enacted in the Twenty-ninth Year of the Republic of India as follows:—

Short title and commencement. 1. (1) This Act may be called the Assam Appropriation (Vote-on-Account) Act, 1978.

(2) It shall come into force with effect from 1st April, 1978.

Withdrawal of Rs.1,02,37,300 out of the Consolidated Fund of the State of Assam for the financial year 1978-79. 2. From and out of the Consolidated Fund of the State of Assam, there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees one hundred two crores, thirty-seven lakhs, thirty thousand and three hundred only towards defraying the several charges which will come in course of payment during the period of three months beginning on first day of April, 1978 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums, authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1979.

## SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1	211—State Legislature	Revenue	9,26,700	19,600	9,46,300
	259—Public Works (II)	Revenue	..	1,06,000	1,06,000
2	212—Governor	Revenue	4,25,500	..	4,25,500
	213—Council of Ministers (I) Personnel (S.A.A.).	Revenue	6,700	..	6,700
3	213—Council of Ministers (II) Finance.	Revenue	23,84,600	10,05,200	33,89,800
4	214—Administration of Justice.	Revenue	11,03,600	..	11,03,600
5	215—Elections ..	Revenue	1,17,100	..	1,17,100
6	220—Collection of Taxes on Income and Expenditure.	Revenue	..	..	..

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consoli- dated Fund Rs.	Total Rs.
7	229—Land Revenue .. .. }			
	304—Other General Economic Services. III— Land Ceiling }	Revenue 1,28,28,800	3,000	1,28,31,800
	504—Capital Outlay on other General Economic Services.	Capital ...	...	...
8	230—Stamps and Registration (I) Stamps.	Revenue 1,65,400	..	1,65,400
9	230—Stamps and Registration (II) Registration.	Revenue 4 58,800	...	4,58,800
10	239—State Excise .. .. }			
	283—Housing—C- Government Residential Buildings (II) }	Revenue 12,48,300	..	12,48,300
11	235—Collection of other Taxes on Property and Capital Transaction.			
	240—Sales Tax .. .. }	Revenue 17,72,700	..	17,72,700
	245—Other Taxes and Duties on Commodities and Services (I) }			
12	241—Taxes on Vehicles .. }			
	265—Other Administrative Services-IV-Motor Garages			
	338—Road and Water Transport Services-A-Road Transport.	Revenue 53,19,400	..	53,19,400
	338—Road and Water Transport Services-B-Water Transport.			
	538—Capital Outlay on Road and Water Transport Services.	Capital 13,42,500	..	13,42,500
13	245—Other Taxes and Duties on Commodities and Services (II).	Revenue 1,11,800	..	1,11,800
14	247—Other Fiscal Services -2B- Promotion of Small Savings.	Revenue 58,800	..	58,800
15	247—Other Fiscal Services (II) Directorate of Financial Inspection.	Revenue 72,700	..	72,700
	249—Interest payment ..	Revenue ...	8,08,25,000	8,08,25,000
	251—Public Service Commission.	Revenue ..	2,56,200	2,56,200

## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total	
		Rs.	Rs.	Rs.	
16	252—Secretariat General Services	Revenue	62,07,700	—	62,07,700
	276—Secretariat Social and Community Services.				
	296—Secretariat Economic Services (I)	Revenue	52,94,900	—	52,94,900
17	253—District Administration.				
18	254—Treasury and Accounts Administration.	Revenue	17,26,600	—	17,26,600
19	255—Police .. ..	Revenue	5,11,46,200	500	5,11,46,700
20	256—Jails (I) .. ..	Revenue	34,66,300	—	34,66,300
21	256—Jails (II) .. ..	Revenue	300	—	300
22	258—Stationery and Printing	Revenue	26,90,100	..	26,90,100
23	259—Public Works .. ..	Revenue	1,50,47,600	12,500	1,50,60,100
	277—Education (III) .. ..				
	280—Medical (II) .. ..				
	282—Public Health, Sanitation and Water Supply-A- Public Health and Sani- tation (II)				
	459—Capital Outlay on Public Works.				
	477—Capital Outlay on Education, Art and Culture.				
	480—Capital Outlay on Medical	Capital	1,40,13,800	—	1,40,13,800
	481—Capital Outlay on Family Welfare.				
	482—Capital Outlay on Public Health, Sanitation and Water Supply				
	488—Capital Outlay on Social Security and Welfare-E- Other Social Security and Welfare Programme.				
	495—Capital Outlay on Other Social and Community Services.				
	510—Capital Outlay on Animal Husbandry.				
	544—Capital Outlay on other Transport and Communica- tion Services.				

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolida- ted Fund	Total
		Rs.	Rs.	Rs.
24	260—Fire Protection and Control. Revenue	15,13,800	..	15,13,800
25	265—Other Administrative Services-I-Vigilance. Revenue	7,500	..	7,500
26	265—Other Administrative Services II-Civil Defence and Home Guards. Revenue	22,81,300	..	22,81,300
27	265—Other Administrative Services -V-Motor Garages (G.A.D.) Revenue	47,500	..	47,500
28	265—Other Administrative Services-VI-Guest Houses. .. Revenue	4,90,200	..	4,90,200
29	265—Other Administrative Services-VII-Training. .. Revenue	94,700	..	94,700
30	265—Other Administrative Services-VIII-Other Expenditure, Lotteries, etc. .. Revenue	6,71,500	..	6,71,500
31	266—Pensions and Other Retirement Benefits. .. Revenue	62,53,600	34,300	62,87,900
32	267—Aid Materials .. .. Revenue	10,60,000	..	10,60,000
33	268—Miscellaneous General Services. .. Revenue	12,93,000	..	12,93,000
34	277—Education-I .. .. Revenue	14,43,91,900	..	14,43,91,900
	677—Loans for Education, Art and Culture. .. Capital	2,12,000	..	2,12,000
35	278—Art and Culture (I) .. .. Revenue	11,21,500	..	11,21,500
36	278—Art and Culture (II) .. .. Revenue	25,000	..	25,000
37	280—Medical (I) .. ..			
	281—Family Welfare .. ..			
	282—Public Health, Sanitation and Water Supply-A-Public Health, Sanitation and Water Supply(I)			
	282—Public Health, Sanitation .. and Water Supply-B-Sewerage and Water Supply (I) Health Department. } Revenue	5,69,79,300	..	5,69,79,300
	277—Education-F-Technical Education (II) }			
	682—Loans for Public Health, Sanitation and Water Supply (I) ... Capital	15,25,000	..	15,25,000

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Con- solidated Fund	Total	
		Rs.	Rs.	Rs.	
38	282—Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply (II) T. & C. P.	Revenue	4,10,600	..	4,10,600
	682—Loans for Public Health, Sanitation and Water Supply (II).	.. Capital	...	...	..
39	283—Housing (I)-A-General.	.. Revenue	18,72,000	..	18,72,000
	683—Loans for Housing	.. Capital	5,87,500	..	5,87,500
40	283—Housing -C-Government Residential Buildings (III).	.. Revenue	28,96,700	..	28,96,700
	483—Capital Outlay on Housing -A-Government Residential Buildings (I).	} Capital	40,70,700	..	40,70,700
	498—Capital Outlay on Co-operation (I)				
41	283—Housing-C-Government Residential Buildings (IV).	.. Revenue	...	...	...
	483—Capital Outlay on Housing A-Government Residential Buildings (II).	... Capital	...	..	...
42	283—Housing-C-Government Residential Buildings (V).	.. Revenue	50,000	..	50,000
	483—Capital Outlay on Housing A-Government Residential Buildings (III).	.. Capital	3,75,000	..	3,75,000
44	284—Urban Development..	.. Revenue	17,47,400	..	17,47,400
	684—Loans for Urban Develop- ment	.. Capital	75,000	..	75,000
45	285—Information and Publicity.	.. Revenue	9,81,500	..	9,81,500
46	287—Labour and Employment.	.. Revenue	46,68,100	..	46,68,100
47	288—Social Security and Welfare (I)-A-Civil Supplies.	} Revenue	26,63,500	15,500	26,79,000
	309—Food and Nutrition				
	709—Loans for Food and Nutri- tion.	.. Capital	...	...	..

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
48	288—Social Security and Welfare- B-Relief and Rehabilitation of Displaced persons (II).	Revenue 25,800	...	25,800
	488—Capital Outlay on Social Security and Welfare-D-Other Rehabilitation Scheme.	} Capital 95,000	...	95,000
	688—Loans for Social Security and Welfare (I).			
49	288—Social Security and Welfare- C-Welfare of Scheduled Castes/ Scheduled Tribes and Other Backward Classes (III).	Revenue 73,10,400	...	73,10,400
50	288—Social Security and welfare- D-Social Welfare (P & D/ T.A & WBC)—IV.	Revenue 33,67,200	...	33,67,200
51	288—Social Security and Welfare- D-Social Welfare (Excise)—V	Revenue 8,46,700	..	8,46,700
52	288—Social Security and Welfare- E-Other Social Security Programme.	Revenue 8,86,500	...	8,86,500
53	289—Relief on Account of Natural Calamities.	Revenue 31,25,000	..	31,25,000
	695—Loans for Social and Com- munity Services. (I)	Capital 5,00,000	...	5,00,000
54	295—Other Social and Community Services.	Revenue 77,500	..	77,500
55	296—Secretariat Economic Services (II)	Revenue 5,61,200	..	5,61,200
56	298—Co-operation	Revenue 1,17,00,100	...	1,17,00,100
	498—Capital Outlay on Co-opera- tion (I)	} Capital 85,89,500	..	85,89,500
	698—Loans to Co-operative Soci- eties.			
57	299—Special and Backward Areas C-North Eastern Areas	Revenue 16,03,400	...	16,03,400
	499—Capital Outlay on Special and Backward Areas -C-North Eastern Areas,	} Capital 65,42,300	...	65,42,300
	699—Loans for Special and Backward Areas-C-North Eastern Areas.			

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolida- ted Fund Rs.	Total Rs.
58	304—Other General Economic Services-I-Statistics.	Revenue	19,35,400	19,35,400
59	304—Other General Economic Services-II-Weights and Measures.	Revenue	5,47,300	5,47,300
60	304—Other General Economic Services-IV-Other expenditure.	Revenue	95,800	95,800
61	305—Agriculture ..	} Revenue	3,22,09,300	.. 3,22,09,300
	308—Area Development (I)			
	505—Capital Outlay on Agriculture.			
	705—Loans for Agriculture.	} Capital	9,00,000	.. 9,00,000
62	306—Minor Irrigation ..			
	308—Area Development (II)	} Revenue	71,30,500	.. 71,30,500
	333—Irrigation, Navigation, Drainage and Flood Control Projects-B-Irrigation Projects (Non-Commercial)			
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (I)			
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects B-Irrigation Projects (Non-Commercial)	} Capital	5,72,50,000	.. 5,72,50,000
63	307—Soil Conservation ..			
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (II)	Capital	38,41,000	38,41,000
64	310—Animal Husbandry ..	Revenue	1,38,02,300	1,38,02,300
	710—Loans for Animal Husbandry.	Capital	..	..
65	311—Diary Development ..	Revenue	21,96,500	21,96,500
	711—Loans for Diary Development.	Capital	..	..



SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
66	312—Fisheries ... ..	Revenue	36,00,900	..	36,00,900
	512—Capital Outlay on Fisheries	Capital	3,00,000	..	3,00,000
67	313—Forests .. ..	Revenue	3,13,14,000	..	3,13,14,000
68	314—Community Development	Revenue	2,17,99,400	500	2,17,99,900
69	320—Industries-A-General ..	Revenue	15,46,600	..	15,46,600
	520—Capital Outlay on Industrial Research and Development.				
	523—Capital Outlay on Petroleum, Chemical and Fertilizer Industries.				
	526—Capital Outlay on Consumer Industries.				
	530—Investment in Industrial Financial Corporation.	Capital	26,33,300	..	26,33,300
	720—Loans for Industrial Research & Development.				
	722—Loans for Machinery Engineering Industries.				
	723—Loans for Petroleum, Chemical and Fertilizer Industries.				
	725—Loans for Telecommunications and Electronic Industries..				
	726—Loans for Consumer Industries.				
70	321—Village and Small Industries-(I)—Sericulture and Weaving Industries.	Revenue	74,26,000	..	74,26,000
	521—Capital Outlay on Village & Small Industries (I).	Capital	9,13,800	..	9,13,800
	721—Loans for Village & Small Industries (I).				
71	321—Village and Small Industries—(II)—Cottage Industries.	Revenue	38,63,500	..	38,63,500
	521—Capital Outlay on Village and Small Industries (II)	Capital	31,09,800	..	31,09,800
	721—Loans for Village and Small Industries (II).				

## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
72	328—Mines and Minerals-B-Regulation and Development of Mines.	Revenue 19,64,000	..	19,64,000
	528—Capital Outlay on Mining and Metallurgical Industries	} Capital 11,23,50,000	..	11,23,50,000
	734—Loans for Power Projects.			
73	333—Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and Anti-Sea Erosion Project.	Revenue 1,44,01,500	..	1,44,01,500
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and Anti-Sea Erosion Project.	Capital 2,40,50,000	..	2,40,50,000
74	337—Roads and Bridges	Revenue 4,96,35,900	..	4,96,35,900
	537—Capital Outlay on Roads and Bridges	Capital 2,89,30,300	..	2,89,30,300
75	339—Tourism	Revenue 2,84,800	..	2,84,800
76	363—Compensation and assignments to Local Bodies and Panchayati Raj Institutions.	Revenue 93,75,000	..	93,75,000
77	484—Capital Outlay on Urban Development-G-Assam Capital Construction.	Capital 12,50,000	..	12,50,000
	603—Internal Debt of the State Government.	Capital ..	2,11,64,000	2,11,64,000
	604—Loans and Advances from the Central Government.	Capital ..	5,27,70,800	5,27,70,800
78	766—Loans to Government Servants.	Capital 1,02,50,000	..	1,02,50,000
79	767—Miscellaneous loans.	Capital 83,900	..	83,900
	768—Inter-State Settlement.	Capital ..	25,000	25,000
<b>TOTAL EXPENDITURE FROM THE CONSOLIDATED FUND.</b>		<b>86,74,92,200</b>	<b>15,62,38,100</b>	<b>1,02,37,30,300</b>

U. TAHBILDAR,  
Secretary to the Govt. of Assam,  
Legislative Department.